

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH
NEW DELHI

D.A.No. 826/95

New Delhi dated the 17th May, 1995

HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Chhabbi Lal,
S/o Late Shri Vinay Shres,
R/o 36/4, New Pinto Park,
Air Force Station, Palam,
Delhi Cantt.
New Delhi-110010.
(By Advocate: Shri A.K. Trivedi)

APPLICANTS

VERSUS

1. Union of India through
the Secretary, Ministry of Defence,
South Block, New Delhi.
2. Station Commander,
810, Signal Unit, Air Force,
C/O 56 APO
3. AGE E/M-III Cascal,
C/O G.E. (South), Air Force Palam,
Delhi Cantt.
New Delhi-110010.

(None appeared for the respondents) RESPONDENTS

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Trivedi prays that he may be permitted to withdraw this case. His prayer is allowed and this case is dismissed, *as withdrawn*.

Adige
(S.R. ADIGE)
Member (A)

GK